

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the **23rd** day of **August, 2019**.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Civil Misc. Delay Condonation Application No. 330/03593/2016

In
Original Application Number. 330/01081/2017.

Tanu KumarApplicant.

VE R S U S

Union of India and Another.Respondents

Advocate for the applicant :Shri Raj Narain
Advocate for the Respondents :Shri Sanjay Srivastava

O R D E R

Heard Shri Raj Narain, learned counsel for the applicant and Shri Sanjay Srivastava, learned counsel for the respondents.

2. Learned counsel for applicant wants to withdraw this Misc. Application No. 3593/2016 for condonation of delay in filing OA as well as OA and thereafter he wants to file comprehensive OA with better facts. The applicant is allowed to withdraw MA No. 3593/2016 alongwith OA No. 1081/2017 with liberty to seek appropriate relief subsequently.

4. In view of the above, Misc. Application No. 3593/2016 is dismissed as withdrawn. Consequently, OA No. 1081/2017 is also dismissed as withdrawn.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...